

**PROFORMA FOR DECLARATION OF ASSETS**  
(As On 31.03.2012)

*Name of Officer (In full):*

**Nidhi Sharma**

*Date of Birth*

**Sep., 13th. 1982**


*post field*

**I Additional Judge to I Civil Judge - I Bilaspur**

Immovable Property				
Name of District, Sub-division, Taluka and Village in which property is situated	Name and details of Property	Land	If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
1	2	3	4	5
1 - Seoni, (M.P)	Housing Worth Rs.60, Lakhs - (approx)		Devesh kumar Tiwari ( Husband) , Shalendra Tiwari, Rupendra Tiwari(Brother in law),	Joint Family property inherited from their grand Father Lt. Shri M.P. Tiwari
2 - Seoni, (M.P)	Plot, 2500 Sq.ft Worth) Rs. 25 Lakhs (approx)		Devesh kumar Tiwari ( Husband)	Purchased by his father Lt. Shri P.P. Tiwari in his name
Movable Property (Valued Above 25,000/- of Rs.)				
Name of Articles				
1				
Maruti Alto Car ( Lxi) No. - CG 09 - 0280				
Valued Rs. 1,45,373 as per insurance policy of 2012				
Jewellery (Lamp Sum)				
Jewellery (Worth Rs.) - 6 Lakhs - (Approx)				

Shares/Debentures		Nos. of Shares	
Name of Issuing Company			
1		2	
NIL		NIL	
Life Insurance Policy & Others			
Name of Issuing Company		Amount	
1		2	
Postal Life Insurance		4 Lakhs	
Bank Deposites/Securities & Investments			
	Name of Bank	City	Amount
	1	2	3
1) Fixed Deposites	State Bank Of India	Bilaspur	60,000 Rs.
2) Savings Bank A/CS Self 1 - 10124119116	State Bank Of India	Gwalior	3,874 Rs.
2 - 11219194598	State Bank Of India	Bilaspur	4,31,367 Rs.
Husband -	State Bank Of India	Raipur	4,74,000 Rs.
1 - 10167236920	Axis Bank	Gurgaon	54,950 Rs.
2 - 056010100541275			
3) PPF	State Bank Of India	Bilaspur	3,72,003.66 Rs.
4) GPF/CPS	-	-	4,51,104.79 Rs.
5) NSS	NIL	NIL	NIL
6) Others - Infrastructure Bond	IFCI Ltd.	-	20,000 Rs.

I In case where it is not possible to assess the approximate value in relation to present condition may be indicated  
Note :- The expected declaration of assets is subject to Provisions of C.G Civil Services (Conduct) Rules 1965.

  
Anil Sharma  
Signature & Date  
9/11/13  
I Add. J. to IES-2, Bilaspur.